

# OPENING SHEET

## OPENING SHEET FOR APPEALS IN THE COURT OF THE DISTT. JUDGE/SESSION JUDGE

In the Court of the Session Judge.....District  
APPELLATE SIDE CIVIL/CRIMINAL CASE NO ..... OF..... 20 .....  
.....REVISIONIST/APPLANT

**VERSUS**

.....RESPONDENT  
District Judge/Session Judge..... Class.....

District, Dated the.....

District	Date of Filing Potition	Whether received from appellant in person, or by pleader or agent	Stamp on petition of appeal

Appeal from the order of.....dated.....

**CHARGE :**

**SENTENGE :**

**THROUGH COUNSEL**